

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER : CP/583/(IB)/2017

NAME OF THE PETITIONER(S) : MARK LIGHTING SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

A. N. Mohamed

Counsel for Petitioner

A. N. Mohamed

C. V. Ramachandran Murthy

Counsel for Respondent

22

ORDER

Counsel for the Petitioner present and submitted that he has made compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 by filing an affidavit and Bank Certificate and he has also served notice under section '8' on the Corporate Debtor. He has also filed the written consent of the IRP in Form '2'. We admit the application for hearing. At this stage, Counsel for Respondent is present and prayed for time. At request, time is enlarged with the direction to file counter, if any, before the next date of hearing and the matter is posted for arguments. Put up on **09.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)